

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

STARRED QUESTION NO:291  
ANSWERED ON:23.07.2009  
SUBSIDY ON AMMONIUM SULPHATE AND SULPHUR  
Rao Shri Sambasiva Rayapati

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) Whether subsidy on Ammonium Sulphate and sulphur is likely to be extended even after this Kharif Season;
- (b) If so, the details thereof; and
- (c) If not, the manner in which the interests of the farmer will be protected?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (b): A statement is laid on the table of the house.

Statement as referred to in reply to Lok Sabha Starred Question No. 291 for answer on 23.07.2009

(a) : Yes, Madam.

(b) : Since Ammonium Sulphate mainly produced by Fertilizers and Chemicals Travancore Ltd (FACT) and Gujarat State Fertilizers & Chemicals Ltd (GSFC) is selling below the Maximum Retail Price (MRP) fixed at Rs. 10350 per MT, they have decided to opt out of the Concession Price Scheme w.e.f 1st April 2009 and 1st May 2009 respectively. Subsidy on Sulphur nutrient is available in the form of different grades of complex fertilizers.

(c) : Question does not arise.